



SAVEETHA
SCHOOL OF LAW
(Approved by Bar Council of India)

nirf 19th
RANK
Among All India, All India, Central, State, Private & Deemed Universities in India



SAVEETHA
INSTITUTE OF MEDICAL AND TECHNICAL SCIENCES
(Declared as Deemed to be University under Section 3 of UGC Act 1956)

Accredited by
NAAC
A++
GRADE

Lawctopus
LAW SCHOOL
The Home of Legal Careers

Lawctopus
The Home of Legal Careers

SCC[®]
ONLINE

| TIMES

SCC[®]
ONLINE

SAVEETHA SCHOOL OF LAW ORGANISES



NATIONAL MEGA MOOT COURT COMPETITION 2026

15TH - 17TH SEPTEMBER

TABLE OF CONTENTS



[ABOUT SIMATS](#)



[ABOUT SAVEETHA SCHOOL OF LAW](#)



[ABOUT MOOT COURT SOCIETY](#)



[ABOUT NATIONAL MEGA MOOT COURT COMPETITION 2026](#)



[ABOUT SCC](#)



[ABOUT LAWCTOPUS](#)



[IMPORTANT DATES](#)



[ATTACHMENTS](#)



[ORGANISING COMMITTEE](#)



[COMMITTEE HEADS](#)



[CONTACT INFO](#)

ABOUT SAVEETHA INSTITUTE OF MEDICAL AND TECHNICAL SCIENCES (SIMATS)

The Saveetha Medical and Educational Trust was created in 1986 mainly to provide medical relief, to promote Education and encourage Research. The Trust started a Saveetha Dental College and established an attached General Hospital in the year 1988. Subsequently the Trust established a Nursing College, Physiotherapy College, Occupational Therapy College, Law College and an Engineering College in order to comply with our commitment and to serve the people, especially those living in Rural Village in and around Chennai and adjoining districts of Tamil Nadu. The Saveetha Institute of Medical and technical Sciences received Accreditation by National Accreditation Board for Hospitals and Healthcare providers and National Accreditation Board for Laboratories for RT PCR Testing for Covid-19. The institution has a total student strength of 10000 and 1500 faculties with non-teaching staff around 2500. SIMATS is ranked among the top 10 Indian Universities and claimed 395 th rank in World in 2020 UI Green Metric World University Rankings on Sustainability by University of Indonesia, Jakarta. SIMATS has been recognized as Social Entrepreneurship, Swachhta & Rural Engagement Cell (SES REC) Institution by Mahatma Gandhi National Council of Rural Education, Department of Higher Education, Ministry of Education, and Government of India.



ABOUT SAVEETHA SCHOOL OF LAW

Saveetha School of Law, Saveetha Institute of Medical and Technical Sciences (SIMATS) established in 2009 aims to strive for Quality Legal Education and maintain higher standards of Legal Research and Training. The SSL is located close to the city in a serene atmosphere. We carry with us the vision of imparting excellence in legal education and our mission is to widen and nurture the intellectual faculty, leadership traits and personal development of young legal minds. We are ranked 19th among all India Law Universities and 1st in Tamil Nadu as per Ranking of NIRF 2023. We are accredited with NAAC as a Grade A++ Law School, recognized by the Bar Council of India and approved by the UGC. We offer a wide range of undergraduate and postgraduate courses and Ph.D. programs to the aspirants of law. Name anything a Law graduate has to know and we have it on the campus. We offer the CBCS Curriculum with a range of regular and special subjects. Our system is fully digitized with Flipped Classes and I-books made available to students. We also provide sophisticated Air- Conditioned classrooms, smart boards with wi-fi services, experienced faculty, state of the art teaching methodology, library facilities with all the required books, cafeteria, hostel, playground and what not. We are no less in academics, regular tests and assessments, internship programmes on a one to one basis with advocates in High Court, Moot courts with regular sessions were organized. We also conduct moot court competitions and research programmes on a regular basis. Community services to create awareness on legal aspects of the problems of the common man are also our special feature.



01 ABOUT MOOT COURT SOCIETY

The Moot Court Society of Saveetha School of Law (SSL) plays a vital role in developing advocacy skills and shaping competent legal professionals. Mooting at SSL is an integral part of legal education rather than merely an academic requirement. Every student is encouraged to participate regularly, with opportunities to engage in at least 20 moot courts during their academic journey. This exposure helps students strengthen their legal research, drafting, and oral advocacy skills across diverse areas of law.

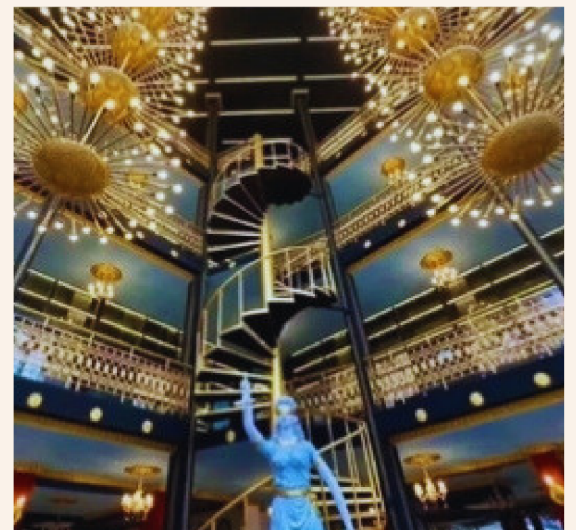
SSL houses three state-of-the-art moot court rooms designed to replicate real courtroom environments. These include an open moot court area for interactive advocacy practice and a dedicated trial moot court featuring an accused stand and witness box. Such facilities provide students with practical courtroom experience and enhance their understanding of legal proceedings.

The Society's trainers focus on fostering a passion for legal learning and advocacy. Beyond preparing teams for competitions, they encourage students to represent the institution with confidence while emphasising growth, teamwork, and professional development.

SSL also hosts several prestigious competitions throughout the year. Its flagship intra-collegiate event, MEGAMOOT, is a major highlight, alongside national-level competitions such as Jus Lex (Trial Moot), Jus Amicus, and Jus Consilium (Client Counselling). These events offer students valuable platforms to showcase their skills, engage with legal professionals, prepare for successful legal careers.

02 ABOUT NATIONAL MEGA COURT COMPETITION

Saveetha School of Law, SIMATS is proud to present the National Mega Moot Court Competition 2026, a premier platform for law students across India to showcase their advocacy skills, legal acumen, and research excellence. This competition is an invitation to every participant to argue with precision, think with clarity, and stand as a member of the ever-evolving Indian legal fraternity.



EXCLUSIVE KNOWLEDGE PARTNER

04 ABOUT SCC

SCC Online is brought to you by Eastern Book Company - a publishing house of international repute and an acknowledged leader in the field of law publishing in India. SCC®ONLINE for more than 75 years. EBC publishes a wide range of legal commentaries, student texts, law reports and digests, and its products include pioneering works both in the print and EBC electronic medium. Reliable and comprehensive law reporting of the Supreme Court of India has been achieved through EBC's weekly law report since 1969, the Supreme Court Cases™.

Now running into nearly 300 volumes, it is the leading law report of India with a very wide circulation and readership. Its high quality and meticulous standards have earned for it the respect and admiration of the entire legal community, and it is today the most preferred and cited law report in all law courts.

Using the finest of technological innovations, we pioneered law information databases for making law easily accessible in the electronic medium. This has appeared in a revolutionary form, in the electronic medium, as SCC Online's Case Finder™. This Information Database and search program is a proven source for quick retrieval of case-law precedents of the Supreme Court of India.

The Web Edition versions of SCC Online® products have also been made available since 2009 with coverage expanding to 3.4 million documents from over 20 different countries. The mark of EBC stands for authenticity, reliability and promptness. Thereby it also fulfils its commitment to the rule of law.



EXCLUSIVE MEDIA PARTNER

03 ABOUT SCC TIMES

SCC Times is one of India's leading legal media platforms, published by Eastern Book Company (EBC), a pioneer in legal publishing and research. It serves as a trusted source of legal news, judgment analyses, and contemporary legal developments for law students, academicians, advocates, and legal professionals across the country.

The platform provides comprehensive coverage of significant judgments of the Supreme Court and various High Courts, legislative updates, legal debates, and emerging trends in the legal landscape. SCC Times reaches thousands of readers every month through its timely and student-friendly legal content.

In addition to legal news and analyses, SCC Times actively collaborates with law schools and organisations to promote moot court competitions, conferences, seminars, workshops, and other academic and professional opportunities. Its accessible and insightful content makes it an indispensable companion for aspiring lawyers and legal enthusiasts.

With its commitment to making legal knowledge engaging and accessible, SCC Times continues to bridge the gap between legal developments and the next generation of legal professionals, making it a go-to platform for staying informed and connected with the legal fraternity.



| TIMES

IMPORTANT DATES

DEADLINE	EVENT
12th August 2026	Registration closes
17th August 2026	Last date to submit clarifications
19th August 2026	Release of Clarification responses
23rd August 2026 (11:59 IST)	Soft copy memorial submission deadline
28th August 2026	Hard copy memorial submission deadline
29th August 2026	Last date for change in team composition
30th August 2026	Inaugural Ceremony · Draw of Lots
31 st August 2026	Memorial Exchange · Preliminary Rounds · Researcher's Exam (online)
15th - 17th September 2026	Quater final - Offline Semi final - Offline Final - Offline

ATTACHMENTS



[CLICK HERE FOR MOOT PREPOSITION](#)



[CLICK HERE : RULES AND REGULATIONS](#)



REGISTRATION FEE

₹3500

(Excluding Accommodation Fee)



..WIN..

**CASH PRIZE
CERTIFICATES
TROPHIES**



[CLICK HERE TO REGISTER NOW !](#)

ORGANISING COMMITTEE



CHANCELLOR

DR. N.M. VEERAIYAN

FOUNDER

SIMATS



VICE CHANCELLOR

PROF. DR. ASHWANI KUMAR

SIMATS



CHIEF ORGANISER

PROF. DR. ASHA SUNDARAM

PRINCIPAL OF SSL

SIMATS

ORGANISING COMMITTEE

FACULTY COORDINATORS



DR. C.M. SELVAMUTHU
HOD, DEPARTMENT OF BUSINESS LAW
ASSISTANT PROFESSOR
SAVEETHA SCHOOL OF LAW



DR. M.S. BRAVISHMA PANICKER
DEPARTMENT OF CONSTITUTIONAL LAW
ASSISTANT PROFESSOR
SAVEETHA SCHOOL OF LAW

STUDENT COORDINATORS



UTHRAA. R. B
STUDENT OF SSL
CONTACT - 9363311966



DHANURJAA J
STUDENT OF SSL
CONTACT - 8754973468



MICHELLE CAROLENE K
STUDENT OF SSL
CONTACT - 90428 29089



SANJUTHA. B
STUDENT OF SSL
CONTACT - 74487 34567



NATIONAL MEGA MOOT COURT COMPETITION

VOX CONSTITUTIONIS, VOX POPULI

CONTACT US

Official Email: nationalmegamoot.ssl2026@gmail.com

Address: Saveetha School of Law, SIMATS, 162, Poonamallee High
Road, Velappanchavadi, Chennai – 600077
